

(6)

In the Central Administrative Tribunal
Principal Bench: New Delhi

OA No.507/86

Date of decision: 23.11.1992.

Shri Shyam Babu

...Petitioner

Versus

Union of India through the
Secretary, Ministry of Home
Affairs, New Delhi & Others

...Respondents

Coram:-

The Hon'ble Mr. Justice V.S. Malimath, Chairman

The Hon'ble Mr. I.K. Rasgotra, Member(A)

For the petitioner

Shri A.S. Grewal, Counsel.

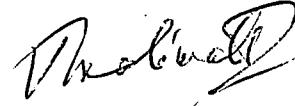
For the respondents

Shri Vinay Sabharwal, Counsel.

Judgement(Oral)
(Hon'ble Mr. Justice V.S. Malimath, Chairman)

In view of the subsequent events the learned counsel
for the petitioner submitted that this petition is not
pressed. It is, accordingly, dismissed. No costs.


(I.K. RASGOTRA)
MEMBER(A)


(V.S. MALIMATH)
CHAIRMAN

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